

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 304 OF 2018

Dated:13th May, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

CLC Industries Ltd.

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission &Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Mahip Singh for R-1

Ms. Poorva Saigal
Mr. Suhubham Arya
Ms. AnushreeBardhan for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **09.09.2019**. In the meantime, written submissions, if any, shall be filed by both the parties after duly serving copy on the other side.

**(S.D. Dubey)
Technical Member**

Pr/kt

**(Justice Manjula Chellur)
Chairperson**